

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 223
45/252/ND/2020

IN THE MATTER OF:

Income Tax Officer, Ward 10 (4) New Delhi

...APPELLANT

Vs.

ROC (M/s. Gujral Buildtech Pvt. Ltd.)

...RESPONDENT

Section

Under Section 252

Order delivered on 15.01.2021
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

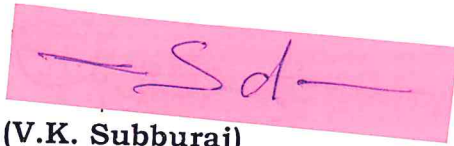
For the Petitioner/Appellant
For the ROC

:Mr. Parth Semwal, Advocate

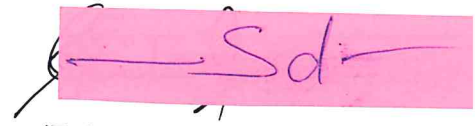
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ORDER

Heard the submissions made by the counsel for the Income Tax Department. In the interest of justice, post the matter to **24th February, 2021.**



(V.K. Subburaj)
Member (T)



(P.S.N. Prasad)
Member (J)